

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)**  
**SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/602/2019 IN CP/1385/2018  
NAME OF PETITIONER : Revathi Raghunathan (RP) (Gokula Kannan Benefit Fund Ltd)  
NAME OF RESPONDENT : P.Sakthivel & 3 Others  
SECTION : 66 of IBC, 2016

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**ORDER**

The Petitioner is represented by the Ld. Counsel Mr. V. Manivannan and the Respondents 1 to 3 are represented by Ld. Counsel Mr. A.M. Sridharan through video conferencing mode.

Ld. Counsel for Respondents states that Respondent-1 has filed Counter and the other Respondents can file Adoption Memo in the Registry.

At request of both the parties, list this matter on **24.08.2021** for hearing and disposal.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

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**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)